

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.10.2017.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal					Institution					Disposal					Total Pendency	
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total		Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	
1	District Judge	07	09	-	01	17	01	02	02	05	12	28	02	02	-	32	06	06	01	13	19	31	
2	A.D.J.	09	-	02	-	11	01	-	01	02	09	18	-	06	24	-	10	04	01	01	23	32	
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	219	77	03	-	299	10	04	78	92	207	207	
4	I/C. Civil Judge (S.D.)	79	13	-	-	92	10	-	07	17	75	-	-	-	-	-	-	-	-	-	-	75	
5	C.J. (J.D.), Bageshwar	14	02	-	-	16	-	-	01	01	15	57	-	03	60	05	-	-	04	09	51	66	
6	I/C. C.J. (J.D.), Garur	05	-	-	-	05	-	-	-	-	05	87	04	-	91	-	-	-	05	05	86	91	
	Total	114	24	02	01	141	12	02	11	25	116	409	83	14	-	506	21	10	89	120	386	502	

District Judge, Bageshwar.

(Signature)
5/10/17

(Signature)